Name of the corporate debtor: Calchem Industries (India) Limited; Date of commencement of CIRP: 25-09-2019; List of Creditors Updated on: 20/12/2021

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹) Summary of claims admitted Summary of claims received Amount of Amount of claims under verification Amount of claims not Details in Category of creditor SI No Remarks, if any contingent claims admitted Annexur No. of claims Amount of claims admitted No. of claims Amount Secured financial creditors belonging to any class of creditors
Unsecured financial creditors belonging to any class of creditors
Creditors
Secured financial creditors (other than financial 1 1 2 0 0 2 42,33,25,369.00 42,33,25,369.00 3 creditors belonging to any class of creditors) 4 4 Unsecured financial creditors (other than financial 0 0 Unsecured financial creditors (other than final creditors belonging to any class of creditors)
Operational creditors (Workmen)
Operational creditors (Employees) 6,72,47,180.75 92,21,611.00 5,80,25,569.75 Operational creditors (Government Dues)
Operational creditors (other than Workmen and 1,80,73,787.52 8 1,40,20,396.00 0 40,53,391.52 0 Employees and Government Dues)
Other creditors, if any, (other than financial creditors and operational creditors)
TOTAL 9 0 9 62078961.27

11

44,65,67,376.00

50,86,46,337.27

Annexure-1 Name of the corporate debtor: Calchem Industries (India) Limited; Date of commencement of CIRP: 25-09-2019; List of Creditors Updated on: 20/12/2021

List of secured financial creditors belonging to any class of creditors

eartors (Amount in ₹)

		Details or rece				Details of claim ac	lmitted			Amount of	Amount of any	Amount of	Amount of	
SI. No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	contingent claim	mutual dues, that may be setoff	claim not admitted	claim under verification	Remarks, if any
	Total		0	0		0	0		0	0	0	0	0	

Annexure-2 Name of the corporate debtor: Calchem Industries (India) Limited; Date of commencement of CIRP: 25-09-2019; List of Creditors Updated on: 20/12/2021

List of unsecured financial creditors belonging to any class of creditors

		Details of claim received Details of claim admitted							Amount of	Amount of any	Amount of	Amount of		
S	l. No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	claim	mutual dues, that may be setoff	claim not admitted	claim under verification	Remarks, if any
П														
		•												
		Total -		-				-	-	-	-			

Annexure-3 Name of the corporate debtor: Calchem Industries (India) Limited; Date of commencement of CIRP: 25-09-2019; List of Creditors Updated on: 20/12/2021

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

		Details of claim received				Details of claim ac	lmitted		Amount of	Amount of any	Amount of	Amount of		
SI. No.	Name of creditor	Date of receipt Amount claimed		Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	related	% of voting share in CoC	contingent claim	mutual dues, that may be setoff	claim not admitted	claim under verification	Remarks, if any
1	Bank of Baroda	11-10-2019	42,33,25,369.00	42,33,25,369.00	Secured	42,33,25,369.00	42,33,25,369.00	No	100	0	0	0	0	
	Total		42,33,25,369.00	42,33,25,369.00		423325369	423325369		100	0	0	0	0	

Annexure-4 Name of the corporate debtor: Calchem industries (India) Limited; Date of commencement of CIRP: 25-09-2019; List of Creditors Updated on: 20/12/2021

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors) (Amou													
SI. No.		Details of	claim received	Details of claim admitted					Amount of	Amount of any	Amount of claim not	Amount of claim under	
	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	contingent claim	mutual dues, that may be setoff	admitted	verification	Remarks, if any
Total 0 0 0 0													

Annexure-5 Name of the corporate debtor: Calchem Industries (India) Limited; Date of commencement of CIRP: 25-09-2019; List of Creditors Updated on: 20/12/2021

List of operational creditors (Workmen)

	Name of		Details rece		De	tails of claim	admitted		Amount of	Amount of any	Amount of	Amount of	
SI. No.	authorised representative, if any	Name of work man	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim		% of voting share in CoC, if applicable	contingent claim	mutual dues, that may be setoff	claim not admitted	claim under verification	Remarks, if any
		Total		0	0	0		0	0	0	0	0	

Annexure-6 Name of the corporate debtor: Calchem Industries (India) Limited; Date of commencement of CIRP: 25-09-2019; List of Creditors Updated on: 20/12/2021

List of operational creditors (Employees)

	Name of		Details of	claim received		Details of claim ac	dmitted						
SI. No.	authorised	Name of Employees	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	related	% of voting share in CoC, if applicable	Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Total		-	-			0	0	0	0	-	

Annexure-7 Name of the corporate debtor: Calchem industries (India) Limited; Date of commencement of CIRP: 25-09-2019; List of Creditors Updated on: 20/12/2021

List of approximant conditions (Companyon duras)

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	Details of Claimant		Detai	ls of claim received		Deta	ils of claim admitte	ed .			Amount of	Amount of any			
SI. No.	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee		% of voting share in CoC, if applicable	contingent claim	mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	Commissionar of CGST & C.Ex, Raigad Commissionerate	State Government	19-08-2020	92,21,611.00	92,21,611.00	Unsecured	0	0	No	0	0	0	0	0	
2	Maharashtra Goods and Service Tax Department	State Government	12-10-2021	1,61,73,457.25		Unsecured	0	0	No	0	0	0	1,61,73,457.25	o	Claim submitted after approval of resolution plan by CoC i.e 13.10.20
3	Maharastra Sales Tax Department	State Government	08-10-2021	3,89,94,251.25		Unsecured	0	0	No	0	0	0	3,89,94,251.25		Claim submitted after approval of resolution plan by CoC i.e 13.10.20
4	Maharastra Sales Tax Department	State Government	08-10-2021	28,57,861.25		Unsecured	0	0	No	0	0	0	28,57,861.25	c	Claim submitted after approval of resolution plan by CoC i.e 13.10.20
<u> </u>	Total			6.72.47.180.75	92.21.611.00								5.80.25.569.75		
	Total			6,72,47,180.75	92,21,611.00	l				. 0			5,80,25,569.75		·

Annexure-8 Name of the corporate debtor: Calchem Industries (India) Limited; Date of commencement of CIRP: 25-09-2019; List of Creditors Updated on: 20/12/2021

List of operational creditors (Other than Workmen and Employees and Government Dues)

IA			

		Detai	ils of claim received		Details of claim admitted									
SI. No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee		% of voting share in CoC, if applicable	Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	Sandeep Darooka(Bidar Alco	12-10-2019	22,23,957.00	15,43,059.00	Unsecured	0	0	No	0	0	0	6,80,898.00	0	
2	A. J. Coal Pvt. Ltd.	12-10-2019	21,15,180.00	14,42,246.00	Unsecured	0	0	No	0	0	0	6,72,934.00	0	
3	M/s Shree Shakti Coal Corpo	12-10-2019	16,10,469.00	12,84,762.00	Unsecured	0	0	No	0	0	0	3,25,707.00	0	
4	Ocean Petrochemicals	12-10-2019	49,12,230.00	35,58,486.00	Unsecured	0	0	No	0	0	0	13,53,744.00	0	
5	Mahalaxmi Minchem Private	15-01-2020	28,23,399.00	20,58,339.00	Unsecured	0	0	No	0	0	0	7,65,060.00	0	
6	Shri Sajjan K. Chokhani(Kesha	11-01-2020	3,95,271.52	2,68,901.00	Unsecured	0	0	No	0	0	0	1,26,370.52	0	
7	M J Stone Private Limited	30-01-2020	27,63,471.00	27,63,471.00	Unsecured	0	0	No	0	0	0	-	0	
8	M J Micro Mineral & Chemic	30-01-2020	6,10,726.00	6,10,726.00	Unsecured	0	0	No	0	0	0		0	
9	DBL Ventures Private Limited	25-10-2019	6,19,084.00	4,90,406.00	Unsecured	0	0	No	0	0	0	1,28,678.00	0	
	Total		1,80,73,787.52	1,40,20,396.00		0	0		0	0	0	40,53,391.52	0	

Annexure-9 Name of the corporate debtor: Calchem Industries (India) Limited; Date of commencement of CIRP: 25-09-2019; List of Creditors Updated on: 20/12/2021

List of other creditors (Other than financial creditors and operational creditors)

		Details of claim received			Details	of claim admitted			Amount of	Amount of any	Amount of	Amount of claim	
SI. No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	contingent claim	mutual dues, that may be setoff	claim not admitted	under verification	Remarks, if any
													-
	Total		-	-		0	0		0	0	0	-	